Item No. 9

<div align="right">T.A. No.7490/2020</div>

Central Administrative Tribunal
Jammu Bench, Jammu

T.A. No. 7490/2020
(SWP No.982/2007)

Wednesday, this the 3rd day of March, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)

Abdul Qayoom s/o Sikander, age 52 years
r/o Ward No.1, Pul Doda, District Doda

..Applicant

(*Nemo* for applicant)

Versus

1. State of Jammu & Kashmir through
    Secretary/Commissioner to Govt.
    of J & K, School Education Department
    Civil Secretariat Srinagar

2. Director School Education, Jammu
3. Chief Education Officer, Doda

..Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

The applicant states that he was engaged as Sweeper with watch and ward duty in Government Middle School, Pul Doda on a monthly consolidated wages of Rs.450/- per month, to be paid out of contingent funds. He filed SWP No.982/2007 before the Hon'ble High Court of Jammu & Kashmir with a prayer to direct the respondents to pay him, the minimum wages, as stipulated

under the Minimum Wages Act, 1948, which, at the relevant point of time, were said to be Rs.70/- per day. It is stated that the respondents are under obligation to pay the minimum wages. He has also made a prayer for regularization of his services on completion of 18 years of service.

2.   The SWP has since been transferred to the Tribunal in view of re-organization of State of Jammu & Kashmir and re-numbered as T.A. No.7490/2020.

3.   It is stated that the learned counsel for applicant is no more. The respondents did not file any counter affidavit. The cause title discloses that the applicant was 52 years of age when the SWP was filed in the year 2007. He has crossed the age of 60 years long back and at this length of time, no relief can be granted.

4.   The T.A. is accordingly dismissed. There shall be no order as to costs.

(Pradeep Kumar)   **(Justice L. Narasimha Reddy)**
  Member (A)   **Chairman**

March 3, 2021
/dkm/sd/sunil/jyoti/